(c) whether it is also a fact that the said officials who visited Ladakh squarely held the F.C.I. responsible for the rotten and bad quality rice supplied to Ladakh; and

(d) if so, what steps Government of India propose to take against the F.C.I. for supplying/accepting bad quality rice meant for Ladakh and whether the rotten rice has been replaced ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R.V. SWAMINATHAN) : (a) to (d). No, Sir. The Food Corporation of India supplies rice to the State Government of Jammu and Kashmir strictly conforming to the uniform specifications laid down by the Government of India and after quality approval by the State Government. Further distribution at Ladakh is done by the State Government. The Secretary, Food & Supplies, Jammu & Kashmir complained to Food Corporation of India in July, 1981 about the supply of poor quality rice on which a team of officers was sent for investigation. On enquiry it was found that the concerned stocks were well within the prescribed specifications. The State Government insisted that the specifications prescribed by the Government of India are not binding on them and they should be supplied rice conforming to their standards. As purchase and sale are carried out on Central Government specifications. this request of the State Government could not be agreed to.

The Food Corporation of India is not aware of any specific enquiry conducted by the State Government regarding supply of rotten rice to Ladakh nor was the Food Corporation of India approached by the State Government for replacement of any stock.

गोरखपुर और बस्ती में बाढ़

2508. **श्री अशफाक हुसैन :** क्या सिचाई मंत्रीं यह बताने की कृपा करेंगे कि :

(क) गोरखपुर और बस्ती जिलों में घाघरा, राप्ती और उनकी सहायक नदियों में आई बाढ़ के कारण इस वर्ष कुल कितनी हानि हुई तथा तत्सम्बन्धी पूरा ब्योरा क्या है ;

(ख) इन नदियों में बाढ़ से गत पांच वर्षों के दौरान कुल कितनी हानि हुई ;

(ग) क्या लगातार होने वाली भारी तबाही को ध्यान में रखते हुए सरकार का विचार कोई विशेष बाढ़ नियंत्रण योजना बनाने का है ;

(घ) क्या यह सच है कि नेपाल सरकार के साथ कोई समझौता न होने से इन नदियों के जल-ग्रहण क्षेत्र को नियंत्रित करना सम्भव नहीं हो सका है ;

(ङ) यदि हां, तो क्या सरकार अपने क्षेत्र में इन नदियों में बाढ़ को नियंत्रित करने की किसी योजना को कार्यान्वित करने के किसी प्रस्ताव पर विचार कर रही है ; और

(च) क्या सरकार का इस वर्ष गोरखपुर और बस्ती के बाढ़ पीड़ित क्षेत्रों को विशेष राहत देने का कोई कार्यक्रम है ?

सिचाई मंत्रालय में राज्य मंत्री (श्री जियाउर्रहमान अंसारी) : (क) से (च) सूचना राज्य सरकार से एकत्र की जा रही है और वह सभा पटल पर रख दी जायेगी ।